26	Written Answers to [RA.	JYA SABHA]	Starred Question.
Sl.No.	Name of Project/ Location (District)	IC (MW)	Associated Companies
4.	Vishnugad Pipalkoti HEP, Chamoli	444	-do-
DPR 1	under Examination		
5.	Jelam Tamak HEP, Chamoli	108	Detailed funding arrangement and promoting companies to be associated with THDCIL, if any, will be finalised at the time of seeking Investment Approval.
Under	Survey and Investigation		
6.	Malari Jelam HEP, Chamoli	65	-do-
7.	Karmoli HEP, Uttarkashi	140	-do-
8.	Jadganga HEP, Uttarkashi	50	-do-
9.	Bokang Bailing HEP, Pithorag	arh 330	-do-

Follow-up action on the report of the Expert Committee on PRIS

*189. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government is aware of the report submitted on the National Panchayat Raj Day, 2013 by the Expert Committee on Leveraging Panchayati Raj Institutions (PRIs) for more efficient delivery of public Goods and Services.

(b) whether it is proposed to continue the follow-up work on the report initiated by the previous Government;

(c) if so, the present status thereof, particularly in relation to modifying CSS guidelines in accordance with the Cabinet Secretary's circular of 6 August, 2013; and

(d) the further steps proposed to be taken in this direction by Government?

THE MINISTER OF PANCHAYATI RAJ (SHRI NITIN JAIRAM GADKARI): (a) to (d) The Report of the Expert Committee on "Leveraging of Panchayati Raj for efficient Delivery of Public Goods and Services" was circulated to all the State Governments/ Written Answers to

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Union Territories and Central Ministries/Departments for taking appropriate action on the recommendations made by the Expert Committee. An inter-ministerial Steering Committee which was held with line Ministries/Departments on 26.7.2013, reviewed the progress made by them on the revision of guidelines of CSS and preparation of "Activity Mapping" thereon for providing role and responsibilities to Panchayati Raj Institutions (PRIs) in the implementation. The Cabinet Secretary had written letter dated 6th August, 2013, to all the Secretaries in the Ministries/ Departments for taking time-bound action for the aforesaid purpose. The Committee of Secretaries (CoS) in its meeting held on 20.09.2013, 6.11.2013, 6.1.2014 and 19.2.2014 reviewed progress made on the matter by 8 Ministries/ Departments (*viz.*, Ministry of Rural Development, D/o Agriculture and Cooperation, M/o Water Resources, M/o Rural Drinking Water and Sanitation, D/o School Education and Literacy, M/o Health and Family Welfare, M/o Women and Child Development and M/o Tribal Affairs). All these Ministries/Departments have, by and large, revised guidelines of their CSS and prepared "Activity Mapping" for their schemes and circulated the same to States/UTs for compliance.

All the line Ministries/Departments and the State Governments are pursued continuously for implementation of the recommendations given in the Report of the Expert Committee particularly revision of guidelines of the schemes and preparation of Activity Mapping for providing role and responsibilities to PRIs in the implementation. The matter was discussed in a review meeting with Secretaries of Panchayati Raj Department of all the States/ UTs and Central Ministries held on 20.12.2013. Further, the Ministry held regional meetings with the State Governments in four places between 28th-30th May, 2014 and reviewed the progress made under various programmes of MoPR including implementation of the recommendations of the Expert Committee for empowerment of Panchayats.

Power shortage in Andhra Pradesh

*190. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

(a) whether Government is aware that, after the division of Andhra Pradesh, there is a huge power shortage in Andhra Pradesh;

- (b) if so, the details thereof; and
- (c) what steps are being taken to meet the gap?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Division of Andhra Pradesh has come into force *w.e.f.* 2nd June, 2014. During the month of June, 2014, bifurcated Andhra Pradesh experienced Energy